

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1505
ANSWERED ON:01.12.2006
DELAY IN RELEASE OF FUNDS UNDER PMGSY
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has not released any amount to certain States including Karnataka for the Fourth Phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) whereas in other States, Seventh Phase amount has been released ;
- (b) If so, the details thereof and the reasons therefor ;
- (c) The total amount due in this regard, State-wise; and
- (d) The time by which the said amount is likely to be released to the affected States, particularly Karnataka ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (d) For the seventh phase, no project has so far been sanctioned to any State under Pradhan Mantri Gram Sadak Yojana (PMGSY).Therefore, the question for release of funds for the seventh phase of PMGSY projects does not arise. Funds for implementation of PMGSY are released in accordance with the programme guidelines which lays down that funds for cleared projects are made available to the State Rural Roads Development Agency in two instalments.First instalment amounting to 50% of the cleared value of projects (or annual allocation whichever is lower) is released subject to fulfillment of conditions, if any, stipulated earlier.Second instalment is released provided 60% of available funds are utilised and atleast 80% of the road works awarded in the year previous to the preceding year and 100% of the awarded works of all the years preceding that year is completed.The release of the second instalment in a year is subject to submission of the following documents :-

- (i) Utilisation Certificates for the funds released earlier, year-wise in the form prescribed.
- (ii) Certificate by the Bank Manager indicating the balance amount on date of issue of the certificate and the interest credited.
- (iii) A certificate regarding the requisite physical completion of works.
- (iv) For all releases after October of a year, production of an Audited Statement of Accounts and a Balance Sheet and related Statements, duly certified by the Chartered Accountant for the accounts of the previous financial year.
- (v) Outputs of the relevant modules of the On-line Monitoring and Management System (OMMS), duly certified by the State Rural Roads Development Agency
- (SRRDA) as being correct.

The request for release of funds received from Government of Karnataka is being examined in accordance with the prescribed guidelines. A statement indicating the value of proposals approved, amount released towards Phase-IV projects and the balance amount due is annexed.

Statement referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 1505 due for reply on 01.12.2006.

(Rupees in Crore)

Sl. No.	State	Value of Proposals Released	Amount	Balance Due
1	2	3	4	5
1	Andhra Pradesh	369.24	184.14	185.10
2	Arunachal Pradesh	106.22	52.00	54.22
3	Assam	244.46	246.91	-2.45

4 Bihar	0.00	0.00	0.00
5 Chhattisgarh	412.59	412.59	0.00
6 Goa	1.08	0.00	1.08
7 Gujarat	49.31	24.66	24.65
8 Haryana	40.22	40.22	0.00
9 Himachal Pradesh	136.11	0.00	136.11
10 Jammu & Kashmir	144.41	0.00	144.41
11 Jharkhand-	113.78	0.00	113.78
12 Karnataka-	101.17	50.58	50.59
13 Kerala	52.76	25.00	27.76
14 Madhya Pradesh	736.59	527.96	208.63
15 Maharashtra	143.16	71.58	71.58
16 Manipur	- 0.00	0.00	0.00
17 Meghalaya	0.00	0.00	0.00
18 Mizoram	- 92.79	46.40	46.39
19 Nagaland	- 37.51	37.51	0.00
20 Orissa	398.72	199.36	199.36
21 Punjab	78.87	39.44	39.43
22 Rajasthan-	302.81	302.81	0.00
23 Sikkim	63.10	25.00	38.10
24 Tamil Nadu	117.27	58.95	58.32
25 Tripura	84.80	0.00	84.80
26 Uttar Pradesh	1007.76	503.88	503.88
27 Uttaranchal	102.87	0.00	102.87
28 West Bengal	311.90	150.00	161.90
Grand Total	5249.50	2998.99	2250.51